

OH 667/92

(W) 'A'

Serial
No. of
Order

Date of
Order

Order with Signature

10. 19.893

We have heard Mr P.K. Nanda, 1st and
Counsel for the applicant & Mr A.K. Nanda,
1st and 2nd Standing Counsel (Central) for the
respondents. Hearing is concluded. Judgment
is dictated and pronounced in open
Court vide separate sheets attached to the
records of OH 262/92. This application is
dismissed leaving the parties to bear
their own costs.

W
Vice-Chairman
8
19/5/6